

NATIONAL COMPANY LAW TRIBUNAL **HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

| CP(IB)/77/6/HDB/2017 |
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| Basai Steels & power Pvt Ltd |
| Bharat Steel Industries |
| Basai Steels & Power Pvt Ltd |
| SEC 6 of IBC |
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Counsel for Petitioner(s):

| | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| N. Jeevan Kuman Jar. Courser, 9948855889. Milliah Bordy, | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|--------------------------------------|-------------|------------------------|-----------|
| | N. Jeevan Kuman gar. NIDIA Bordy. | Courses, | 9948855859. | A |
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C. Blupest For IRP _ Advocale _ 9966622805



Heard Mr.N.Jeevan Kumar on behalf of Mr.Nitish Bandary, learned counsel for the Petitioner and Mr.G.Bhupesh, IRP.

Post the case on 19.12.2017.

Member (Technical)

nber (Judicial)